

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.454/KB/2017
C.P.No.518/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company	Alipurduar Enterprises Limited.		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MADHU SUDAN SARKAR

Applicant
Affidavit

Madhu Sudan Sarkar
11-10-2017

ORDER

The Ld. Counsel for the petitioner is present.

The Ld. Counsel for the petitioner made a request for adjournment and he further submitted that he wants to file the certificate of the Bank along with the supplementary affidavit.

Heard the petitioner. The prayer is allowed. Certificate of the Bank may be filed along with the supplementary affidavit within seven days from the date of this order.

The Registry is directed to issue notice to the Corporate Debtor and hand over the same to the petitioner for making effective service upon the Corporate Debtor and file the affidavit of service within seven days.

The petitioner is directed to send the notice through E-Mail also.

List on 10-11-2017.

sd
(Jinan KR)
Member(J)

sd
(Vijai Pratap Singh)
Member(J)